

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 394 OF 2009 IN T.P.(C) 195/2008

ASHISH RANJAN

Petitioner(s)

VERSUS

ANUPAM TANDON

Respondent(s)

(With appln. for permission to file affidavit and office report)
(For final disposal)

Date: 12/11/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHANFor Petitioner(s) Mr. Prashant Bhushan,Adv.
Mr.Pranav Sachdeva, Adv.For Respondent(s) Mr. V.K. Shukla, Adv.
Mr. A.K. Tripathi, Adv.
Mr. K.K. Mohan,Adv.UPON hearing counsel the Court made the following
O R D E R

List on 26th November, 2010.

The respondent is permitted to file reply to
the additional affidavit.Place the record pertaining to WP(C) No.155 of
2009 decided on 29th September, 2009 on the next date
of hearing.[Usha Bhardwaj]
Court Master[Savita Sainani]
Court Master